MR. DEPUTY CHAIRMAN: Now, Zero Hour. Matters to be raised with the permission of Chair. Shri Harendra Singh Malik. Not here. Shrimati Viplove Thakur.

MATTERS RAISED WITH PERMISSION

Miseries of Pong Dam Oustees of Himachal Pradesh

श्रीमती विप्लव ठाकुर (हिमाचल प्रदेश): उपसभापति जी, मैं आपके सामने एक बहुत ही महत्वपूर्ण विषय ज़ीरो ऑवर में उठाने जा रही हूं। यह विषय Pong Dam oustees से संबंधित है। यह पौंग डैम 1972 से पहले बना था और इसका पानी राजस्थान को हरियाली देने के लिए था, उसको खुशहाल करने के लिए था, उसको उपजाऊ बनाने के लिए था 1972 में राजस्थान गवर्नमेंट के साथ समझौता हुआ था कि जो कांगड़ा से उजड़े लोग हैं, जिन्होंने अपनी जमीनें दी हैं, जिन्होंने अपना सब कुछ समाप्त कर दिया है, उनको राजस्थान में बसाया जाएगा। महोदया, आज 36 साल के बाद भी वे लोग बस नहीं पाए हैं, उनको ठीक ढंग से जमीनें नहीं दी गई हैं। जहां उनके साथ वायदे किए गए थे और उनसे यह कहा गया था कि स्कूल, अस्पताल, बिजली, पानी इत्यादि सब कुछ दिया जाएगा, लेकिन आज वहां भी उनके लिए कुछ नहीं है। दूसरी तरफ देखा जाए, तो राजस्थान उपजाऊ हो गया है, हरियाली में आ गया है और हिमाचल के लोग आज भी दर-दर भटक रहे हैं। इसी उपलक्ष्य में, वहां अब जो जमीनें दी जा रही हैं, मैंने दो अन-स्टार्ड क्वेश्चन दिए थे, जिनमें सरकार ने माना हैं, मंत्री जी ने भी माना है कि आज भी वहां 5770 के करीब लोग बसाए नहीं गए हैं। अब उनको जो मरुब्बे दिए जा रहे हैं, वे जैसलमेर जिले में दिए जा रहे हैं, जो कि बार्डर के पास है। वहां पर न बिजली है, न पानी है तथा न ही अन्य सुविधाएं हैं। आज हिमाचल के वे लोग भूख-हड़ताल पर बैठे हुए हैं और राजस्थान की सरकार बिल्कुल भी नहीं सुन रही है? जहां पर अब पानी लग गया है , तो वहां से हिमाचली लोगों को उजाड़ा जा रहा है। उनके ऊपर झूठे केस बनाकर उनकी जमीनें छीनी जा रही हैं।

महोदय, आपके माध्यम से मंत्री जी के, प्रधानमंत्री जी के और हमारी यूपीए की अध्यक्ष, श्रीमती सोनिया गांधी जी के ध्यान में यह लाना चाहती हूं कि राजस्थान की सरकार को मज़बूर किया जाए, और Pong Dam oustees को ठीक तरह से बसाया जाए, ताकि उनका उत्पीड़न कम हो सके।

श्री दिग्विजय सिंह (झारखंड): इसको एक्सपंज किया जाए। ...(व्यवधान)... इस हाउस में सोनिया जी के लिए ...(व्यवधान)...

श्री उपसभापति: बहुत से बोले हैं,देखिए इसकी ...(व्यवधान)... नेक्स्ट।

SHRI DIGVIJAY SINGH: Sir, Constitutionally this is not correct. ...*(Interruptions)*...

श्री उपसभापति: आप बैठ जाए ...(व्यवधान)... Let us not go into this. ...*(Interruptions)*.. आप बैठ जाइए ...(व्यवधान)... Shri Sharad Anantrao Joshi. ...*(Interruptions)*...

Suicides by Farmers in Vidarbha after the Announcement of Debt Relief and Waiver Scheme

SHRI SHARAD ANANTRAO JOSHI (Maharashtra): Sir, on the 29th of February ...*(Interruptions)*... Sir, on the 29th of February, the Finance Minister announced the debt relief and waiver scheme. Many experts have given their reactions on the scheme. But, the real ground reactions have started coming only now. It appears in the papers today that since that day, within 13 days, 34 farmers from Maharashtra have committed suicide, out of which, 26 come from the Vidarbha region.The reason for this continuous spate of suicides is as under:

The Minister for Agriculture and also the Deputy Chief Minister of Maharashtra have been openly provoking the farmers in Maharashtra not to replay the loans and drive away the moneylenders. In fact, Sir, the situation in Vidarbha is quite different from the situation

in Western Maharashtra. In Vidarbha, the farmers go on purchasing provisions from the provisional stores, clothes from the cloth stores and they make settlement once in a year. Now, what is happening as a result of this declaration is that even the ordinary shops are refusing to give credit to the farmers which is making it difficult for them to carry out their day-to-day living and that is what has produced this spate of suicides. I would urge upon the Government of India to give specific instructions to its Ministers that no illegal provocation should be given to the farmers, even if they don't agree with certain parts of the loan waiver scheme. Thank you.

Grave Law and order Situation in Bodoland

SHRI URKHAO GWRA BRAHMA (Assam): Thank you, Sir. With deep sense of anguish I have to raise one serious situation prevailing now in Bodoland area of Assam. The Bodoland is burning today. Peace process started in 2003 is in jeopardy today. As many as seven lives have been taken and 100 houses have been burnt till today. In a very shocking incident, happened on 13th March, 2008 at Bengtol of Chirang District of Bodoland area of Assam, at a public place, police opened fire on innocent public and shot dead as many as 4 persons including one woman. Sir, in Bodoland area, a new militant outfit has emerged which is aggressively opposing the peace process which was initiated two years back. As a result, there are attacks and counter-attacks. And, the ruling part in Bodoland area is openly backing the new militant outfit to finish the NDFB which is now under ceasefire and working for peaceful settlement of their problems. The new militant outfit, with the help of the ruling party, is attacking all political opponents, including common masses. The police forces are acting like mute spectators and indulging in terrorist activities. The new militant groups are acting at the behest of the ruling party and harassing the people. I demand judicial enquiry into the incident of killing of four innocent persons on 13th March and strong action against the guilty police officers. I also urge upon the Centre to intervene and take strong measures to bring the situation under control. Thank you.

Dharna by Employees of IDBI in Delhi

श्री रुद्रनारायण पाणि (उड़ीसा): धन्यवाद उपसभापति महोदय, भले ही श्रीमती विप्लव ठाकुर अपना नंबर बढ़ाने के लिए श्रीमती सोनिया गांधी ...(व्यवधान)...

श्रीमती विप्लव ठाकुर (हिमाचल प्रदेश): उसभापति जी ...(व्यवधान)...

श्री उपसभापति: आप बैठ जाइए ...(व्यवधान)...

श्री रुद्रनारायण पाणि: श्रीमती विप्लव ठाकुर ने अपना नंबर बढ़ाने के लिए श्रीमती सोनिया गांधी जी का ध्यान आकृष्ट किया है ...(व्यवधान)... मगर मैं दिल से श्रीमती सोनिया गांधी जी का ध्यान आकृष्ट करने जा रहा हूं ...(व्यवधान)..

श्री उपसभापति: आपका मौका चला जाएगा।...(व्यवधान)...

श्री रुद्रनारायण पाणि: करुंगा भी। क्योंकि मैं जानता हूं कि श्रीमती सोनिया गांधी जी की इस सरकार के लिए जो भूमिका है ...(व्यवधान)...

श्री उपसभापति: आप कैसे रह सकते हैं ...(व्यवधान)... आप बैठिए ...(व्यवधान)... इरिलेवेंट है ...(व्यवधान)...

SHRI V. NARAYANASAMY (Puducherry): Sir, he should not talk irrelevant ...*(Interruptions)*...